

**Telephone connections on Medical Ground**

2958. **SHRI DHARAM DASS SHASTRI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a provision to give telephones in Delhi on health and other grounds on temporary basis for six months;

(b) whether it is also a fact that it takes 2 to 3 months for the installation of such telephones;

(c) the number of temporary telephone connections sanctioned from March to October, 1980, their date of sanction and the installation date in each case; and

(d) the steps being taken by Government/Department to streamline the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):**

(a) Yes, Sir.

(b) Delay in installation occurs in areas which are technically not feasible immediately.

(c) 834. Exchange-wise list is laid on the Table of the House. [Placed in Library. See No. LT—1533/180].

(d) To avoid inconvenience to the public, Demand Notes in respect of sanctioned temporary connections are issued only after ascertaining the technical feasibility of the case. In cases reported Technically Not Feasible, the Sub-Divisional Officer Phones carries out periodical review and reports when the same become feasible.

**News-Item captioned "West Bengal may buy Grain in Open Market"**

2959. **SHRI SANAT KUMAR MANDAL:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the news "West Bengal may

buy grain in open market" appearing in the Times of India, New Delhi dated 29th October, 1980;

(b) if so, the reaction of Government thereto; and

(c) the quantity of food grains since rushed to West Bengal?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** (a) and (b). Yes, Sir. The reason for reported intention of West Bengal Government for buying grain in open market is said to be insufficient releases of foodgrains under food for work programme (now National Rural Employment Programme), which is not true. As on 1-4-1980, the State Government had an unutilised balance quantity of 95,288 MTs of foodgrains from the year 1979-80. In addition a quantity of 20,000 MTs was released to the State in May, 1980. Another quantity of 30,000 MTs was released to the State on 10th November, 1980, bringing the total quantity of foodgrains available to West Bengal under the programme during the current year to 1,45,288 MTs. Against this, the total utilisation reported by the State till the end of November, 1980 showing utilisation upto August, 1980 was 45,188 MTs. Reports have recently been received giving utilisation figure of 58,263 MTs till end of October, 1980. Even now, the State Government has a balance of about 87,000 MTs of foodgrains released under the programme. Hence it is not true that at any point of time ever since 1-4-1980, Government of West Bengal has been short of foodgrains released under FWP/NREP. The problem of the State Government seems to be that they could either not lift the foodgrains released to them or could not fully utilise the same. This could not be solved either by releases of more foodgrains or permission to buy foodgrains from the Food Corporation of India.

(c) During November, 1980, about 1.98 lakh tonnes of foodgrains were loaded for movement to West Bengal. During December, 1980, movement of about 2.23 lakh tonnes of foodgrains has been programmed out of which more than 18,000 tonnes have been loaded upto 3rd December, 1980.

12.00 hrs.

#### PAPERS LAID ON THE TABLE

REVIEWS ON AND ANNUAL REPORTS OF TECHNICAL TEACHERS TRAINING INSTITUTES, NORTHERN REGION, (CHANDIGARH) AND SOUTHERN REGION, MADRAS FOR THE YEAR 1979-80

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) (i) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1979-80 along with Audited Accounts.

(ii) Review by the Government on the working of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1979-80. [Placed in Library. See No. LT-1519/80].

(2) (i) Annual Report of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1979-80 along with Audited Accounts.

(ii) Review by the Government on the working of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1979-80. [Placed in Library. See No. LT-1529/80].

#### STATEMENT CORRECTING ANSWER TO STARRED QUESTION No. 98 DATED 24.11.80

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): On behalf of Shri Bhisma Narain Singh, I beg to lay on the Table a statement correcting the answer given by him on the 24th November, 1980 to Starred Question No. 98 by Shri Chintamani Panigrahi regarding News-item captioned "DDA Flouts Master Plan for 3 Star Hotel." [Placed in Library. See No. LT-1521/80].

#### NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHR R. V. SWAMINATHAN): I beg to lay on the Table a copy of the Sugar (Price Determination for 1980-81 Production) Order, 1980 (Hindi and English versions) published in Notification No. GSR 650(E), in Gazette of India dated the 13th November, 1980 under sub-section (6) of section 3 of the Essential Commodities Act 1055. [Placed in Library See No. LT-1522/80].

#### NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944

SHRI R. V. SWAMINATHAN: On behalf of Shri Maganbhai Barot, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1962:—

(i) GSR 669(E) published in Gazette of India dated the 29th November, 1980 together with an explanatory memorandum regarding extension of exemption to wet blue hides and skins from the whole of the basic and auxiliary duty of customs upto 30th November, 1981.